GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3954 ANSWERED ON:17.12.2014 FINANCE COMMISSION RECOMMENDATION Chauhan Shri Devusinh Jesingbhai;Chavda Shri Vinod;Rathod Shri Dipsinh Shankarsinh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether all the nine conditions as required under the 13th Finance Commission's recommendations have been fulfilled by the State Government of Gujarat;

(b) if so, whether the Union Government has released/proposes to release the general basic grant to Gujarat; and

(c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): No, Madam.

(b)&(c): Under the 13th Finance Commission, Performance Grants for Urban Local Bodies are released to States on fulfilment of all the nine performance based conditions.

Release of Basic Grants under the 13th Finance Commission are not linked to any performance basedcondition. The details of Basic Grants for Urban Local Bodies released to Gujarat year-wise are given below:-

(Rs. In lakhs) 2010-11 2011-12 2012-13 2013-14 2014-15 11975.00 15340.00 17260.00 19912.00 9954.67